

detected travelling without tickets on the Western Railway. But this is attributed to increased efficiency in ticket checking and not to an increase in ticketless travelling as such.

(b) The various measures adopted by the Western Railway to tighten up ticket-checking, include:—

- (i) the appointment of a special officer to be in charge of ticket-checking;
- (ii) the appointment of increased number of Travelling Ticket Examiners; and
- (iii) provision of fencing and other facilities to assist ticket checking at stations.

Shri Dabhi: May I know whether it is a fact that the questioner himself has written to the hon. Minister giving specific details of ticketless travelling at small stations?

Mr. Speaker: If the questioner has written a communication, of course, he knows the reply. What is the point?

Shri Dabhi: I myself have written to the Minister about it.

Mr. Speaker: What is the information he wants?

Shri Dabhi: I have already written to the hon. Minister giving details of this ticketless travelling at small stations and I want to know what steps Government have taken on that.

The Minister of Railways and Transport (Shri L. B. Shastri): I do not exactly remember the details but those cases are being examined.

Shri Dabhi: May I know whether Government is aware of the fact that ticket collectors at small stations entrust the work of collecting tickets to the porters and other unauthorised persons who do not insist upon demanding tickets from their acquaintances and friends?

Shri L. B. Shastri: I have received no such complaint so far.

Sardar A. S. Saigal: May I know whether it is a fact that ticket collectors charge the ticketless travellers under section 113 of the Railway Act and the G.R.P. authorities refuse to take them in their custody to be produced before the court?

Shri L. B. Shastri: Unless there is a specific case brought to my notice, I cannot say anything in a general way.

Sardar A. S. Saigal: Sir, I am giving information.....

Mr. Speaker: Order, order; I am going to the next question.

CENTRAL COMMITTEE FOR LAND REFORMS

*317. **Shri A. M. Thomas:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Central Committee for Land Reforms have considered the land reforms proposals received from the Travancore-Cochin State; and

(b) whether any enquiry has been instituted into the conditions obtaining in Travancore-Cochin with a view to advise the state Government in the matter of land legislation?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) The Planning Commission have examined the Bills of the State Government regarding land reforms and their comments have been circulated to the members of the Central Committee for Land Reforms for their consideration. The Committee has not yet met to discuss these Bills.

(b) **Shri S. V. Ramamurthy,** Adviser Programme Administration, Planning Commission visited the State and discussed the Bills with officers of the State Government and representatives of the various interests concerned.

Shri A. M. Thomas: It has been laid down in the latest progress report that the limit of holdings should be fixed by each State having regard to its own agrarian history after a census of land holdings. May I enquire whether a census of land holdings is

going to be conducted in Travancore-Cochin and whether an enquiry has been conducted into the agrarian history of Travancore-Cochin?

Dr. P. S. Deshmukh: I would ask for notice of this question.

Shri Kottukappally: May I know whether representations have been received from various interests in the States and what has the Government done about it?

Dr. P. S. Deshmukh: A very large number of representations have been received and they will all be considered by the Planning Commission.

Shri A. M. Thomas: On a previous occasion, in answer to a question, it was stated that the Travancore-Cochin Government has been addressed in the matter of taking a census of land holdings. May I enquire what has been the result of that communication addressed to that Government and whether that Government has agreed to the taking of the census of land holdings?

Dr. P. S. Deshmukh: These papers are not with me and that is why I asked for notice.

Shri Velayudhan: May I know whether the Central Government have issued any directive regarding this Land Reform Bill which was brought before the Travancore-Cochin Assembly or whether it has raised any objection that it should not be brought before the coming session of the local Legislature?

Dr. P. S. Deshmukh: Sir, the various bills that have been submitted to the Government are under the consideration of the Land Reforms Committee.

Shri Thimmajah: May I know whether other States have also submitted proposals for land reforms?

Dr. P. S. Deshmukh: Yes; almost every State is submitting proposals about land reforms.

VEGETABLE BREEDING STATIONS

*318. **Shri Bibhuti Mishra:** Will the Minister of Food and Agriculture be pleased to state:

(a) the names of the places where Vegetable Breeding Stations have been opened so far;

(b) the main criterion for starting a Vegetable Breeding Station;

(c) whether Government propose to start any such station during the current year in North Bihar; and

(d) if so, when?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) A statement is laid on the Table of the Sabha. [See Appendix II, annexure No. 36.]

(b) Apart from availability of land and labour, the main criterion is climate suitable for evolving and multiplying nucleus seeds of improved, high-yielding varieties, especially of European-type vegetables.

(c) and (d). No, Sir.

श्री बिभूति मिश्र : द्वाहातों में भिन्न भिन्न प्रकार की सब्जियां पैदा की जायं, इसकी जांच करा के सरकार द्वारा क्या कोई शिक्षा गांव वालों को दी जाती है कि फलानों जगह फलानी तरह की सब्जी उगायी जाय ?

डा० पी० एस्० देशमुख : स्टेट गवर्नमेंट इस बात की तरफ ध्यान देती है। हमारा काम सिर्फ न्युकलस सीड्स बनाने का है।

श्री बिभूति मिश्र : अब तक कौन कौन तरह के बीज सरकार की तरफ से बिचे गये हैं ?

Mr. Speaker: What kinds of seeds have been distributed?

Dr. P. S. Deshmukh: The question really refers to the evolution and multiplication of nucleus seeds and I have stated the number of places where it is done. So far as distribution is concerned, it is the work of the State Government and it is difficult for me to give any information.